CONVENTIONAL **ENERGY** SOURCES (SHRI KALP NATH RAI): (a) to (b) DESU is facing financial difficulties mainly due to the unremunerative tariff. Revision of tariff becomes due from time to time on account of increase in the cost of inputs for the generation of power, purchase of power from outside agencies and other expenditure. Steps taken to improve the working of DESU and its financial position include intensification of raids against theft/misuse of power, setting up of Bijli Adalats for redressal of the grievances of consumers, establishments of a centralised complaint cell, installation of computer terminals at district offices and augmentation of the transmission and distribution system, etc. Working of DESU is also reviewed by the Government from time to time with a view to improve its overall performance.

### Need to promote Non-Conventional Energy sources in the country

- 183. SHRI KRISHNA KUMAR BIRLA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:
- (a) whather it is a fact that the PRIME MINISTER has stressed upon the need to promote non-conventional energy sources during the Eighth Plan period;
- (b) if so, what are the details of the Non-Conventional Energy Sources programmes likely to be implemented during the next one year; and
- (c) what steps Government propose to take to boost the non-conventional energy sources in the country?
- THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) Yes, Sir.
- (b) The programmes in the field of non-conventional energy sources are likely to be taken up during the next one year for meeting rural energy needs and supplementing energy generation through use and application of biomass energy, biogas, urjagram, solar thermal, solar photovoltaic, wind energy, mini-micro hydro source, alternate fuel for surface transportation, cogeneration, human and animal energy etc. The financial

- allocations for various programmes during 1992-93, are in the process of finalisation.
- (c) The programmes for demonstration and extension are implemented through nodal agencies established by the various State Governments. In addition, the Department of Non-Conventional Energy Sources supports Research and Development programmes in the area of New and Renewable Sources of Energy. Various types of financial assistance, promotional incentives and fiscal concessions are being provided by the Government for harnessing and wide spread Utilization of New and Renewable Sources of Energy in the country.

#### Reduction in losses to UPSEB

- 184. DR. SANJAYA SINH: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:
- (a) whether it is a fact that Government of Uttar Pradesh had recently given an undertaking to the Central Government and also to the World Bank to reduce the mounting losses of the Uttar Pradesh State Electricity Board;
  - (b) if so, what are the details thereof;
- (c) what steps have been taken by the U.P. Government so far in the matter; and
- (d) whehter the Central Govt, propose to persuade the State Govt, in the matter?
- THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTTONAL ENERGY SOUJRCES (SHRI KALP NATH RAI): (a) and (b): Govt, of U.P./UPSEB have submitted an Action Plan for revival of World Bank loan for U.P. Power (Srinagar) Project (6x55 MW). Accroding to this plan, it is proposed to earn 1%, 2% and 3% rate of return by UPSEB during 1991-92, 1992-93 and 1993-94 respectively.
- (c) Several steps have been taken to effect economy in expenditure, increase revenue and improve the plant load factor. Tariff has been increased w.e.f. 18th January, 1992.
- (d) State Governments have been urged from time to time to manage the

operations of the Electricity Boards in such a manner as would yield the statutory minimum return of 3%.

#### Proposals From Foreign Companies in the Power Sector

- 185. SHRI MENTAY PADMANA-BHAM: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:
- (a) whether any proposal have been received from foreign companies in the power generation sector; and
- (b) if so, what are the details of such proposals?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) Yes, Sir.

- (b) Proposals for five projects for implementation in the private sector have been received from foreign companies. These
  - Barsingsar Lignite Based Thermal Power Project of 240 MW in Rajasthan from an Australian Consortium.
  - (ii) Lignite based thermal power project of 210 MW capacity in Neyveli in Tamil Nadu from US based NRI Company.
- (iii) Coal based thermal power project of 500 MW capacity at Dubri in Orissa in which US based firms are expected to hold shares.
- (iv) Coal based thermal power project of 2340 MW capacity in lb Valley in Orissa from an US based private company.
- (v) Gas based thermal power project of 800 MW capacity in the private sector for which MOU has been arrived at between NTPC and ABB (Asian Brown Boveri).

For proposals at SI. Nos. (iii) & (iv), the project promoters have signed MOU with Orissa Government.

## Development of Photovoltaics as a Source of Energy

186. SHRI SURENDRA SINGH THAKUR: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

- (a) whether it is a fact that Government have laid emphasis on the development of photovoltaics to find alternative source of energy;
- (b) if so, what are the State-wise achievements in this regard during the Sixth and Seventh Plan period so far; and
- (c) what targets have been fixed for the Eighth Plan period for each State?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) Yes, Sir.

(b) The Department of Non-Conventional Energy Sources have been implementing projects on development and demonstration of solar photovoltaic technology. The State-wise achievements during Sixth & Seventh Plans are given at Annexure

[See Appendix CLXII Annexure No.3]

(c) The Eighth Plan programme has not been finalised.

# Planning for a uniform power tariff system in the country

- 187. SHRI HARVENDRA SINGH HANSPAL: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:
- (a) whether an Apex Cost Based Power Tariff Commission and Regional Power Tariff Boards have planned to put SEBs on a sound footing and to evolve a uniform power tariff system throughout the country;
- (b) if so, what are the salient features of the proposed Commission and Board;
- (c) whether the losses of the SEBs are mounting day by day; and
- (d) if so, what are the reasons therefor and what further steps have been taken by Government to tone up the working of SEBs in the country?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-